निष्पादन प्रबंधन महानिदेशालय
DIRECTORATE GENERAL OF PERFORMANCE MANAGEMENT,
सीमा शुल्क, केंद्रीय उत्पाद शुल्क एवं सेवा कर
CUSTOMS, CENTRAL EXCISE & SERVICE TAX,
पश्चिम क्षेत्रीय इकाई, मुंबई

WEST REGIONAL UNIT, MUMBAI
4TH FLOOR, TRANSPORT HOUSE, POONA STREET, MASJID (EAST), MUMBAI - 400 009
TEL. 022-23720614
e-mail address : dgpcwruumumbai@yahoo.in
FAX. 022-23710443

F.No. 1/22-11/INS/WRU/AEO/2016-17
Mumbai, the 24th January, 2017

सेवा में / To.

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो/ The Director General, Narcotics Control Bureau

गृह मंत्रालय, वेस्ट ब्लॉक नं. 1/ Ministry of Home Affairs, West Block, No. 1 विंग नं. 5/ Wing No. 5
आर के पुराम/ R.K. Puram, नई दिल्ली - 110066/ New Delhi - 110066

2. महानिदेशक, राजस्व आदेश देखभाल, वृंदावन/ The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate,

नई दिल्ली - 110002

3. महानिदेशक, केंद्रीय उत्पाद शुल्क आदेश/ The Director General, Directorate General of Central Excise Intelligence, West Block VIII, विंग नं. VI, दूसरी

मंजिल, आर के पुराम, नई दिल्ली 110066

4. आयुक्त, विधि कार्य निदेशालय/ The Commissioner, Directorate of Legal Affairs,

चौथी मंजिल, राजेन्द्र भवन, 210- दीनदयाल उपाध्याय मार्ग, नई

दिल्ली - 110002

5. प्रतिष्ठापिक आयुक्त/ All Principal Commissioners/Commissioners,

सीमा शुल्क, सीमा शुल्क (प्रवृत्तिवाद/ केंद्रीय उत्पाद शुल्क सेवा कर / Customs, Customs ( Prev),

Central Excise, Service Tax.
**Sub:** Legal verification of AEO applicants under AEO program regarding.  

Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F.No. 1380/65/2016 dated 11.01.2017 on the above subject matter (already available on the CBEC website under Departmental Officers Tab).

The following Importers/Exporters have applied for AEO- Tier 2 status:

1. M/s Perkins India Pvt. Ltd Plot No.G-1, Additional Shendra MIDC, Industrial Estate, Village Ladaqoan, Aurangabad - 431 007
2. M/s FAG Bearings India Ltd. Maneja-Maneja Makarpura Road Vadodara Maneja Vadodara Gujarat 390013
4. M/s Ingram Micro India Pvt. Ltd. 5th Floor, Block B, Godrej IT Park, Phirojshanagar, L.B.S. Marg, Vikhroli (West), Mumbai – 400 079
5. M/s Ferromatik Milacron India Plot No.93/2 & 94/1, Phase-I, GIDC Vatva, Ahmedabad 382 445
7. M/s Ratnamani Metals and Tubes Ltd. 17, Rajmugat Society, Naranpura Char Rasta, Ankur Road, Naranpura, Ahmedabad - 380 013.

It is requested that details as mentioned below against these entities may be sent to this office on this office e-mail id, dgiccewrumumbai@yahoo.in within 21 days from date of issue / upload of this letter on CBEC website.

i. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 (other than those mentioned in point i and ii above) during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016.

**In case no comments are received within 21 days,** it will be presumed that you have no objection in granting ‘AEO’ status to the above applicants.

Yours faithfully,

(R.K. SINGH)
JOINT DIRECTOR
AEO, WRU

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1) The AEO Programme Manager, Directorate General of Performance Management, Customs & Central Excise, 'D' Block, J.P. Bhawan, J.P. Estate, New Delhi - 110002
2) The J. S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.